

National Company Law Tribunal

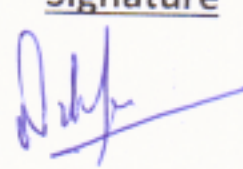
Allahabad Bench

CP NO. 26/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE COMPANY: Wincon Engineering Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR VIVEK KUMAR	AD V	Petitioner	
2.	MR NIKHIL MAJUMDAR			

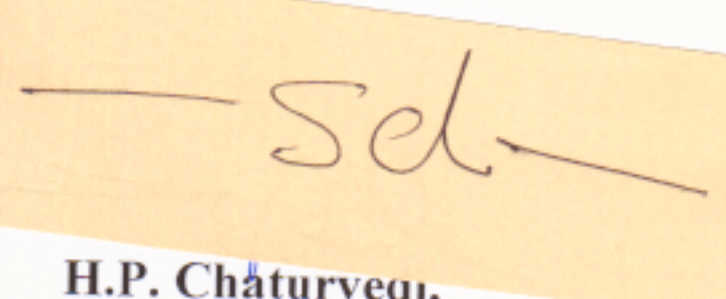
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On being mentioned, the case is taken up as out of turn in forenoon session.

At the request of learned counsel for the parties, the case is adjourned to 25<sup>th</sup> January, 2018.

Dated:19.12.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

  
H.P. Chaturvedi,  
Member (Judicial)